

DITEM NO.103

COURT NO.2

SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 840-841 OF 2003

ONGOLE RAVIKANTH

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

Date: 02/06/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE DEEPAK VERMA

[VACATION BENCH]

For Appellant(s) Mr. A.D.N.Rao, Adv.for
Mr. A. Subba Rao,Adv.

For Respondent(s) Mr. D.Rama Krishna Reddy, Adv.for
Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following
ORDER

As prayed, list next week.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master